

of the film, is of the opinion that the exhibition of film should be restricted to members of any profession or any class of persons, the film shall be certified for public exhibition restricted to the specialised audiences to be specified by the Board in this behalf.

6. The board shall scrutinise the titles of the films carefully and ensure that they are not provocative, vulgar, offensive or violative of any of the above-mentioned guidelines.

Foot Note: Notification No.5/5/77-F (C) dated 7.1.78 published in the Extraordinary Gazette of India Part II Section 3 Sub-section (ii) dated 7.1.78 as S.O.9 (E).

Amended by :

- (i) Notification No. 5/5/77-F(C) dated 27.1.79 published as S.O.618 in the Gazette of India part II Section 3 Subsection (ii) dated 17.2.79.
- (ii) Notification No. 805/2/82 - F(C) dated 7.5.83 published as S.O. 356(E) in the Gazette of India Extraordinary Part II Section 3 Sub-section (ii) dated 7.5.83.
- (iii) Notification No. 803/4/89-F(C) dated 11.8.89 published as S.O. 2179 in the gazette of India part II Section 3 Sub-Section (ii) dated 9.9.89.

(File No. 805/1/90-F(C))  
(S. LAKSHMI NARAYANAN)

Joint Secretary to the Government of  
India  
Tele : 383857

The Manager,  
Government of India Press,  
Mayapuri Ring Road, New Delhi.

[English]

### Competitive Telecom Policy

826. SHRI SULTAN  
SALAHUDDIN OWAISI:  
SHRI C. K. KUPPUSWAMY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether an international expert on telecom has favoured adoption of competitive oriented telecom policy by all countries to provide improved services to the subscriber and to participate in globalisation of telecom services;

(b) whether any details have been worked out in this regard;

(c) if so, the details thereof; and

(d) the time by which competitive telecom policy is likely to be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) to (d) Do not arise in view of (a) above.

### Pak Foreign Minister's Statement

827. SHRI CHANDRA JEET  
YADAV:  
SHRI NITISH KUMAR:  
SHRI SRIKANTA JENA:  
SHRI MOHAN SINGH  
(DEORIA):  
SHRI RAM VILAS  
PASWAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the reported utterances of the Foreign Minister of Pakistan during his recent visit of Uzbekistan in regard to the danger of nuclear war in South Asia due to Kashmir issue; and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Government have come across media reports of a statement attributed to the Foreign Minister of Pakistan at Tashkent on January 8, 1994 to the effect that unless Kashmir issue is resolved under the UN resolution, there is a danger of a nuclear war.

(b) The Pakistan Foreign Office Sopkesman subsequently clarified that the Foreign Minister of Pakistan only referred to the danger of another war between India and Pakistan over Kashmir issue. Government regard such posturing and rhetoric adopted by Pakistan as a manifestation of Pakistan's negative approach. Government are aware of Pakistan's clandestine and weapons-oriented nuclear programme and constantly monitor all developments having a bearing on India's security.

#### **Star T. V. to Telecast Budget Presentation**

828. PROF. SUSANTA CHAKRABORTY: Will be Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have permitted Star TV to telecast the Budget speech; and

(b) if so, the conditions for such telecast?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) This Ministry is not aware of such a decision.

(b) Does not arise.

#### **Investment in Power Projects**

829. SHRI RAM KAPSE:  
SHRI INDRAJIT GUPTA:

Will the Minister of POWER be pleased to state:

(a) whether the Government have evolved a new policy on foreign investment in the power projects in the country;

(b) if so, the details thereof;

(c) whether the leading economists and power engineers including Members of Parliament have questioned the economic rationale of the projects approved and the policy itself; and

(d) if so, the details and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) and (b) The policy to attract greater private investment, including foreign investment was formulated sometime back and has been amended recently. The main elements of policy are contained in the attached *Statement*.

(c) and (d) The response to the rationale of the private sector policy is gen-